

1	2	3	4
NORTH-EASTERN REGION			
1.	Assam	408	268
2.	Arunachal Pradesh	—	—
3.	Manipur	—	—
4.	Meghalaya	—	—
5.	Mizoram	—	—
6.	Nagaland	1	—
7.	Tripura	5	5
8.	Central/N.E.C.	255	155
	Sub-Total N.E.R.	669	428
	TOTAL ALL INDIA :	19,666	14,226

News item captioned "Mentally Retarded Getting Inadequate Attention"

*145. DR. G. S. RAJHANS :

DR. C. S. VERMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of the Government has been drawn to a news item captioned "Mentally retarded getting inadequate attention" appearing in the Hindustan Times dated 7 July, 1985 ;

(b) whether it is a fact that Government are giving attention only to 10 per cent of the mentally retarded patients ; and

(c) if so, the steps Government propose to take for giving adequate attention to all the mentally retarded patients in the country?

MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND :

(a) to (c) Government have seen the relevant news item, mental retardation is only one form of mental health problems. Efforts so far launched by the Government are directed towards all the facets of mental health problems. Facilities for mental health counselling and treatment are available in Mental Hospitals/Institutions as well as in General Hospitals in most of the States. Taking into account the needs of all the persons requiring assistance for all types of mental disequilibrium, such facilities often fall short of the total requirements. Plans

to develop a structural frame work aimed at providing the basic mental health facilities, through community outreach programmes are contemplated within the resources and priorities of the Seventh Five Year Plan period.

Tariff Agreement with West Bengal State Electricity Board

*146. SHRI GADADHAR SAHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that due to differences over the fixation of tariff for the supply of power to the West Bengal State Electricity Board from the Super Thermal Power Station at Farakka, the parties failed to come to an agreement ; and

(b) if so, the steps taken by Government to apply the same principle and rules which were applied by the NTPC for other State Electricity Boards in regard to coming to any tariff agreement with the West Bengal State Electricity Board ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) With exception of West Bengal the other beneficiaries, namely : Bihar State Electricity Board, Orissa State Electricity Board and Damodar Valley Corporation have executed the agreement on the same terms which are under negotiation with West Bengal.

Agreement between West Bengal State Electricity Board and National Thermal Power Corporation has been reached on all the points with the exception of the PLF which is under negotiation.

Linking of State Capitals with Delhi by Super Fast Trains

***147. SHRI CHINTAMANI PANIGRAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) whether all the State Capitals are linked with Delhi by superfast Express trains;

(b) if not, whether there is any proposal before Government to link the unconnected State Capitals with Delhi by superfast trains;

(c) if so, approximate time by which the above proposal is likely to be implemented ; and

(d) the details thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Most of the State Capitals are so linked.

(b) No, Sir.

(c) and (d) Do not arise.

Conservation of Herbs

***148. SHRI YASHWANTRAO GADAKH PATIL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have decided to promote production, collection and conservation of herbs used in the Indian systems of medicine ; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) The Minister of health and Family Welfare is involved in the survey identification and experimental cultivation of medicinal plants During the Sixth Plan a sum of Rs. 59.68 lakhs was given to states for development of Pharmacies and herbal farms. Central Council for Research in

Ayurveda and Siddha and Central Council for Research in Unani have established five experimental farms for the cultivation and study of certain important medicinal plants. Subject to the availability of funds, it is proposed to establish a Central Cell at the Ministry level to coordinate the activities relating to requirements and supply of raw materials for the manufacture of medicines of ISM including the information relating to production, collection and conservation of herbs.

Sikkim Hydro-Power Scheme

***149. SHRIMATI D. K. BHANDARI :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Sikkim Government has sent any Hydro-Power Scheme to the Centre for being taken up in the Joint Sector in that State ;

(b) if so, the details thereof ; and

(c) Government's policy in regard to Joint ventures for generating power in the States ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

(c) Recently Government of India have agreed in principle to develop hydro-electric projects, as Joint ventures of the Central Government and State Governments.

Registration of Private Schools

***150. SHRI S. M. GURADDI :** Will the Minister of EDUCATION be pleased to state :

(a) whether a large number of schools in Delhi run by private parties are not duly registered with the Delhi Administration ;

(b) whether Government propose to bring forward a legislation to amend the Delhi School Education Act to make every school registered with the Delhi Administration ; and

(c) if so, the details thereof ?